

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 3452/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the th 16 August, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/4483, dtd 12.08.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted headquarter leave permission on 14.08.2021, with your official vehicle, at your own cost. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 3453 /A, dated 16/08/2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Sd/-